

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 1866
ANSWERED ON 30TH JULY, 2026

MICRO FOOD PROCESSING ENTERPRISES ASSISTED UNDER PMFME SCHEME

1866. SHRI BHARAT SINGH KUSHWAH:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the number of micro food processing enterprises assisted under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme during the last three years and the amount of funds allocated/released, across the country, year-wise and States/UT- wise;
- (b) the main objectives, priorities of the said scheme along with the details of loan-based financial assistance provided under the scheme, including credit-linked subsidy, seed capital, branding, marketing, training and capacity-building support to beneficiaries, employment generation, enterprise formalization, value addition in the food processing sector and support for common infrastructure;
- (c) the categories of beneficiaries to which benefit is provided such as individual micro food processing units, self-help groups, farmer producer organizations and cooperative committees along with their eligibility therefor; and
- (d) the number of beneficiaries who have availed the benefits of the scheme so far along with the details of the sanctioned loan, subsidy and other financial assistance across the country, State/UT-wise?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a): Under the Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) scheme, loans for 1,62,044 Micro food processing enterprises have been sanctioned under Credit Linked Subsidy and Centre Share of Rs. 3366.24 crore has been allocated/ released across the country during the last three years. The Year-wise and State/ UT wise details are at **Annexure I**.

(b) & (c): The PMFME Scheme is a Centrally Sponsored Scheme being implemented to provide financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country. The objectives of the scheme are to build capacity of micro enterprises through increased access to credit, integration with organized supply chain by strengthening branding and marketing, increased access to common services, strengthening of institutions and research & training in the food processing sector.

The Scheme provides 35% credit-linked capital subsidy to eligible micro food processing enterprises, Seed Capital support to Self Help Group (SHG) members, Capacity Building through Entrepreneurship Development Programmes (EDP) and product-specific training, assistance for Branding & Marketing and support for Common Infrastructure such as processing, storage, packaging, testing and incubation facilities. The details of financial assistance available under various components of the Scheme, including the eligible entities, are at **Annexure-II**.

The Scheme further promotes value addition of agricultural produce by strengthening district-specific food processing value chains, facilitating technology adoption, improving market access through linkages with retail, e-commerce and institutional buyers and creating shared infrastructure for aggregation and processing. These interventions contribute to enterprise formalisation, entrepreneurship development and generation of direct and indirect employment opportunities.

(d) : The State/ UT wise number of beneficiaries who have availed the benefits of Credit Linked Subsidy along with subsidy approved and Seed capital assistance is at **Annexure III**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1866 FOR ANSWER ON 30.07.2026 REGARDING “MICRO FOOD PROCESSING ENTERPRISES ASSISTED UNDER PMFME SCHEME”

State/ UT wise and Year-wise loans sanctioned and Centre Share Funds allocated during the last three years

S.N o.	State/ UT	Loans Sanctioned (Nos)			Centre Share Funds released/ allocated (Rs. In crore)		
		2023-24	2024-25	2025-26	2023-24	2024-25	2025-26
1	Andaman & Nicobar Island	8	0	0	0.38	0.00	0.00
2	Andhra Pradesh	2237	1667	2690	46.25	10.91	69.00
3	Arunachal Pradesh	28	48	132	11.09	8.00	10.00
4	Assam	633	1769	3129	43.88	68.50	60.00
5	Bihar	10284	10273	7972	88.65	101.50	159.00
6	Chandigarh	0	0	0	0.31	0.00	0.00
7	Chhattisgarh	350	396	841	7.69	10.00	16.70
8	Dadra & Nagar Haveli and Daman & Diu	5	0	1	0.00	0.00	0.00
9	Delhi	103	74	76	0.50	4.25	1.63
10	Goa	23	36	52	2.08	2.50	3.00
11	Gujarat	286	314	1048	7.02	15.00	21.10
12	Haryana	606	352	558	11.25	25.00	25.00
13	Himachal Pradesh	550	496	973	57.12	4.00	29.67
14	Jammu & Kashmir	480	682	1125	2.68	25.75	6.28
15	Jharkhand	1527	1851	1633	9.79	20.00	23.42
16	Karnataka	2011	2329	3417	27.76	60.00	90.00
17	Kerala	2573	3116	3001	29.52	40.00	75.00
18	Ladakh	33	17	19	0.36	3.00	1.50
19	Lakshadweep	0	0	0	0.00	0.00	0.00
20	Madhya Pradesh	2692	5103	6104	44.97	78.04	111.91
21	Maharashtra	9493	7546	6781	120.00	195.20	170.00
22	Manipur	13	31	28	0.00	0.00	5.00
23	Meghalaya	44	120	76	1.00	7.25	10.00
24	Mizoram	13	20	46	0.00	0.00	10.00
25	Nagaland	155	188	133	3.97	3.75	10.00
26	Odisha	627	731	1603	15.46	21.86	40.00
27	Puducherry	54	51	53	2.46	3.00	1.35
28	Punjab	1183	525	672	30.65	87.80	50.00
29	Rajasthan	242	513	612	16.98	8.50	25.00

		Loans Sanctioned (Nos)			Centre Share Funds released/allocated (Rs. In crore)		
S.No.	State/ UT	2023-24	2024-25	2025-26	2023-24	2024-25	2025-26
30	Sikkim	20	8	9	0.91	7.50	10.00
31	Tamil Nadu	7666	3587	3744	72.00	100.00	114.01
32	Telangana	3500	1136	760	15.40	60.00	56.75
33	Tripura	63	77	166	1.13	3.75	10.00
34	Uttar Pradesh	6654	7449	8224	79.55	150.00	200.00
35	Uttarakhand	416	221	348	8.24	15.00	10.00
36	West Bengal	22	149	549	6.28	2.50	33.07
	Total	54594	50875	56575	765.30	1142.56	1458.39

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 1866 FOR ANSWER ON 30.07.2026 REGARDING “MICRO FOOD PROCESSING ENTERPRISES ASSISTED UNDER PMFME SCHEME”

The details of financial assistance offered to the micro food processing enterprises under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit

Eligible Entities: Individual entrepreneurs/ Proprietorship Firms/ Partnership Firms/ Farmer Producer Organizations (FPOs)/ Non-Government Organizations/ Cooperatives/ Self Help Groups (SHGs)/ Private Limited Companies

(ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of **SHG engaged in food processing** for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.

(iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% of the eligible project cost subject to maximum of Rs. 3 crore to support **FPOs, SHGs, Cooperatives and any Government agency** for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.

(iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of **FPOs/ SHGs/ Cooperatives or an Special Purpose Vehicle of micro food processing enterprises.**

(v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Skilling (EDP) program modified to meet the requirement of food processing industry and product specific skilling for all applicants recommended for availing **credit linked grant by District Level Committee (DLC)** as well as **Seed Capital SHG beneficiaries.**

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1866 FOR ANSWER ON 30.07.2026 REGARDING “MICRO FOOD PROCESSING ENTERPRISES ASSISTED UNDER PMFME SCHEME”

S.No.	States/ UT	Credit Linked Subsidy		Seed Capital	
		Loan Sanctioned (Nos)	Subsidy Approved (Rs. In Crore)	SHG members (Nos)	Amount Sanctioned (Rs. In crore)
1	Andaman and Nicobar Islands	18	1.03	114	0.43
2	Andhra Pradesh	9922	166.69	45842	173.12
3	Arunachal Pradesh	254	17.22	4383	13.98
4	Assam	6534	74.91	34915	105.34
5	Bihar	32100	753.01	24636	87.70
6	Chandigarh	5	0.21	0	0.00
7	Chhattisgarh	1941	84.04	10914	14.13
8	Dadra and Nagar Haveli & Daman and Diu	12	0.42	13	0.02
9	Delhi	363	10.00	0	0.00
10	Goa	157	6.12	2077	7.77
11	Gujarat	1949	124.24	7185	18.39
12	Haryana	1989	129.02	1675	6.10
13	Himachal Pradesh	2826	70.39	15602	58.67
14	Jammu and Kashmir	2704	58.01	1694	6.18
15	Jharkhand	5442	114.29	6159	20.72
16	Karnataka	10289	393.97	19054	74.91
17	Kerala	9865	265.16	6802	21.49
18	Ladakh	104	5.14	651	1.82
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	15946	538.80	15259	48.54
21	Maharashtra	31236	923.43	59403	212.97
22	Manipur	318	22.01	1024	3.72
23	Meghalaya	269	4.78	5725	18.13
24	Mizoram	91	3.56	2641	10.11
25	Nagaland	509	9.14	6165	15.30
26	Odisha	3921	117.63	34207	102.02
27	Puducherry	231	5.45	1986	7.68
28	Punjab	3506	298.05	1404	4.36
29	Rajasthan	1786	104.13	7857	27.03
30	Sikkim	76	2.12	2832	11.29
31	Tamil Nadu	19328	463.51	36697	141.42

		Credit Linked Subsidy		Seed Capital	
S.No.	States/ UT	Loan Sanc tioned (No s)	Subsidy A pproved (Rs. In Cro re)	SHG me mbers (Nos)	Amount Sanc tioned (Rs. In crore)
32	Telangana	7826	119.81	29973	117.32
33	Tripura	380	10.14	5209	19.95
34	Uttar Pradesh	26465	972.27	8511	25.97
35	Uttarakhand	1258	39.96	9349	31.27
36	West Bengal	801	45.92	8335	30.44
	Total	200421	5954.57	418293	1438.29
